

**Central Administrative Tribunal
Principal Bench, New Delhi**



**O.A. No.455/2021
M.A. No.566/2021**

This the 26th day of February, 2021

(Through Video Conferencing)

**Hon'ble Mr. A. K. Bishnoi, Member (A)
Hon'ble Mr. R.N. Singh, Member (J)**

1. Nitin Aged about 28 Years
S/o Sh. DiwariLal
R/o Mohalla Bazar Nagar
Panchayatke Pass Karhal
Distt. Mainpuri U.P
Applied for the post of Dark Room Assistant
(Group 'C')
2. Robin Kaushik Aged about 28 years
S/o Sh. RadheyShyam
R/o 304 D Bazar Panna,
Near Shanti, Nursing Home,
Vill &P.O. Karala N. Delhi- 110081
Applied for the post of Dark Room Assistant
(Group C)

... Applicants

(Through Advocate Sh. Sachet Sharma)

Versus

1. Union of India
Ministry of Health and Family Welfare
Through its Secretary
Nirman Bhawan
New Delhi- 110001
2. The Medical Superintendent
Kalawati Saran Children's Hospital
Bagla Sahib Road,
New Delhi- 110001



3. The Director
 Lady Harding Medical College
 Connaught Place
 New Delhi- 110001
 ... Respondents

(Through Advocate Ms. Kiran Ahlawat)

ORDER (Oral)

Hon'ble Mr. R. N. Singh, Member (J):

In the present OA, the applicants have challenged order dated 16.12.2020 whereby their applications dated 12.10.2020 and subsequent reminders for allowing applicant no. 1 to join the post of Dark Room Assistant on resignation of the person who has been selected and appointed within six months, has been rejected.

2. After arguing for some time, learned counsel for the applicants seeks permission to withdraw the OA with liberty to them to prefer a comprehensive representation to the respondents for preparing the waiting list in respect of the examination conducted by them.

3. Permission is granted. OA stands dismissed as withdrawn with liberty as aforesaid.

**(R.N. Singh)
Member (J)**

**(A. K. Bishnoi)
Member (A)**